

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 101
CA(CAA)-01(PB)/2020

IN THE MATTER OF:

Rehva Industries India Ltd and Param Trust Pvt ... Applicant/Petitioner
Ltd.

Order under Section 230-232.

Order delivered on 11.02.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

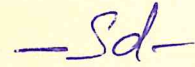
SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Rekha Mittal, Adv.

ORDER

At request of the petitioner counsel, list this matter for final hearing on 21.05.2021.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

11.02.2021
Aarti